

State Vs. Imran Hashmi
e-FIR No. 045081/19
PS I.P Estate

रिषभ कपूर
RISHABH KAPOOR
M. No. 03
वे. जल. कमरा नं. 150
Central District Room No. 150
तीस हजारी न्यायालय, दिल्ली
Tis Hazari Courts, Delhi

27.06.2020

Present: Ld. APP for State (through VCC over Cisco Webex)

Sh. Nishant Kaushik Ld. Counsel for applicant (through VCC over Cisco Webex)

Matter is heard through VCC over CISCO Webex Application from 2:30 to 2:33 PM.

The present urgent application was filed on behalf of the applicant/accused on email id of this court on 25.06.2020. Same is taken up for hearing through VCC in view of Circular No. 6507-6577/CMM/Central/DR/2020 dated 13.06.2020.

The present application seeking release of Jamatalashi is filed on behalf of applicant/accused Imran Hashmi.

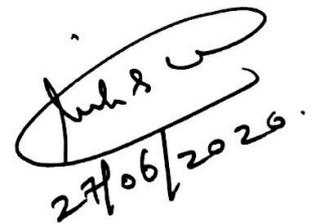
In furtherance of directions issued through email dated 25.06.2020, Scanned copy of status report has been sent by IO/SI Mohit Asiwali, to the email id of the court, wherein it has been stated that upon arrest of accused in present case, one mobile phone make Samsung duos black colour and a wallet brown colour with initial GL containing aadhar card and Rs. 2200/-, was found in his personal search. IO has no objection qua release of aforesaid articles.

Considering the submissions as well as the reasons mentioned in the application and in view of the fact that the IO has raised no objection qua release of jamatalashi articles as mentioned in the report, same is allowed.

Accordingly, the Jamatalashi articles as per the list mentioned in the report, be released to the applicant after due identification and against proper acknowledgment.

Application stands disposed off.

Scanned copy of this order is being sent to Sh. Manoj Kumar (Assistant Ahlmad) through whatsapp/email for transmitting the same to the Ld. Counsel for applicant and also to the IO/SHO concerned, for compliance.


27/06/2020

Scanned copy of the order be also sent to Computer Branch for uploading on Delhi District Court Website.



(RISHABH KAPOOR)
MM-03 (Central), THC, Delhi
27.06.2020